

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.10.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IND/2906/(IB)/09/HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Udathu Krishna Mohan & Udathu Indumathi
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Appa Rao	Counsel for CP	vrappurao@aliensdev.com 9866729052	[Signature]

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Raja Sripathi Rao	Adviser	9948221602 rajaco@viphoo.co.in	[Signature]
Venkat Prasanna C	Director	9347151515	[Signature]

Heard Shri V. Appa Rao, Learned Counsel for the Petitioner and Shri P. Raja Sripathi Rao, Learned Counsel for the Respondent and Shri C. Venkat Prasanna, Director of the Respondent Company.

The Learned Counsel for the Petitioner submits that he would comply with the objections raised in the main CP.

The Learned Counsel for the Respondent has filed a memo dated 03.10.2017 along with copies of Demand Draft. These DDs have been received by Mr. Appa Rao, and given his acknowledgement. The Learned Counsel for the Petitioner wanted to seek instructions and file a memo. Copy of Demand Drafts are taken on record.

Post the case on 23.10.2017


Member (T)


Member (J)